

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1995
TO BE ANSWERED ON 07.03.2018**

LAND FOR DEDICATED FREIGHT CORRIDORS

1995. SHRIMATI KIRRON KHER:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the total land required for the Dedicated Freight Corridor (DFC) has been acquired and if not, by when would the land acquisition be complete;**
- (b) whether all civil engineering and systems contracts for the Eastern corridor have been awarded and if not, when would the awarding of contracts be completed; and**
- (c) the reasons for the delay, if any, in the corridor and the steps being taken to ameliorate the causes of delay?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) : As on 01.03.2018, total of 98.1% of land required for Eastern and Western Dedicated Freight Corridors (except for the Sonanagar-Dankuni section) has been acquired. For acquisition of remaining land, all necessary process has been completed by Dedicated Freight Corridor Corporation of India Limited (DFCCIL) and the matter has been taken up with concerned State authorities to expedite land acquisition.

(b) : All Civil Engineering Contracts of Eastern Corridor have been awarded. All system contracts on Eastern Corridor have been awarded except for Khurja-Dadri, Khurja-Ludhiana, Durgawati-Karvandia sections. For these sections, tenders for system contracts have been invited.

(c) : Some of the reasons for delay in execution of project are issues of land acquisition including Court Cases/arbitration, environment clearances, Law and order problems in few location etc.

Steps taken to expedite progress include :

- Regular meeting held by DFCCIL, officials with land owners and Local State Authorities to resolve the pending issues.**
- Matter taken up with apex level of State Authorities by Ministry of Railways.**
- Pending issues taken up in the Project Monitoring Group (PMG) meetings.**
